

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.118
C.P.(IB)/57(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Tata Capital Financial Services Ltd
V/s
Jagdish Prasad Saboo

.....Applicant

.....Respondent

Order delivered on ..12/07/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Satya Ranjan Prasad, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Advocate
For the Respondent : Ms. Khyati Punjabi, Advocate

ORDER

The reply is filed.

IRP report is also on record.

Matter stands adjourned to 21.09.2022.

-SD-

SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

-SD-

MADAN B GOSAVI
MEMBER (JUDICIAL)

sapna